

(d) what is the status of the agreement at present after cracking down previous Soviet Union?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARAMANGALAM): (a) During the 8th Five Year Plan (1992-1997), it is estimated that 45000 Million Units (MUs) of electricity will be generated through nuclear power sources in the country.

(b) Information in this regard is being collected and will be laid on the Table of the House.

(c) and (d) Two reactors each with a capacity of 1000 MWe were proposed to set up as per the Inter-Governmental Agreement (IGA) between USSR and India signed in November, 1988. However, recent developments in the erst-while USSR have introduced uncertainties.

Power generation target by 2000 AD

125. SHRI VITHALRAO MADHAV-
RAO JADHAV:

SHRI SURENDER SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether there is any change in the target of 10000 MW of power generation by means of atomic energy by 2000 A.D. as was originally planned by late Prime Minister Shri Rajiv Gandhi; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARAMANGALAM): (a) The target of generating 10,000 MWe

through nuclear power has not been changed. However, owing to severe constraints in the availability of funds, the achievement date will extend beyond 2,000 A.D.

(b) The Department of Atomic Energy (DAE) is now planning an installed nuclear power capacity of 5,700 MWe by the turn of the century. The pace of the original programme has been slowed down; primarily on account of budgetary resource constraints. NPCTL is examining alternative possibilities of raising funds for accelerating the programme.

Allotment of different kinds of fertilisers

126 SHRI NYODEK YONGGAM:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have made any allotment of different kinds of fertilisers like Urea, Potash, MOP, DAP, SSP and Rock Phosphate etc. to Arunachal Pradesh during 1990-91 and 1992 So far;

(b) if so, the details thereof;

(c) whether such allocation is directly collected by the State Government from the Central Depot or by the authorised agents; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (SHRI CHINTA MOHAN): (a) Yes Sir.

(b) The ECA allocation of different kinds of fertilisers to Arunachal Pradesh